

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

CP (IB) No. 109/121/HDB/2023

AND

IA (IBC) 1314/2024 in CP (IB) No. 109/121/HDB/2023

u/s. 121 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. T V Subbaiah, P G

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1314/2024

Orders deferred till 30.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**